

chemical and pharmaceutical information on the drug, animal pharmacology, animal toxicology clinical trial reports from abroad, special studies if any, regulatory status of the drug in other countries.

- (vi) Guidelines also gives explanation under every classified requirement that are to be submitted and outlines quantitatively and qualitatively the extent of data that are required to be submitted both for obtaining permission to carry out clinical trials among Indian population and also for obtaining marketing permission for a new drug from the Drugs Controller (India).
- (vii) For clinical trials of a new drug in India, the guidelines on the design of the study that is to be approved by the Drugs Controller (India) have also been mentioned in the guidelines.
- (viii) The guidelines on the details of animal toxicity studies that are required to be generated before initiating clinical trials in man, have also been given.
- (ix) The text of the consent form which is required to be signed by the patient/his relatives for participation in clinical trials have also been given in the guidelines.
- (x) Appendix VII of the Guidelines classifies fixed dose combinations into 4 groups depending on the nature of combinations. The various data that are required to be submitted for each group of combination for the purpose of registration is given in the guidelines.

**Construction of Goods Yard at
Abada S.E. Railway**

5089. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of TRANSPORT be pleased to state :

(a) whether a large goods yard is being constructed at Abada of South Eastern Railway in Howrah District by shifting the original Shalimar Yard of South Eastern Railway;

(b) if so, the progress of the Yard and the cost estimated for the same; and

(c) whether adequate compensation to the people whose lands were acquired was paid or there are still grievances and claims ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Work of Terminal Yard facility at Sankrail (Phase-I) is under construction. Two line Yard for rake unloading has been completed. Entry to this Yard is from Abada Railway Station. The cost estimated for this work is Rs. 3.2 crores.

(c) Rs. 63.30 lakhs approx. has been deposited with the State Govt. who are responsible for making the necessary payments to the land owners. The State Govt. have handed over about 306 acres of land (except homestead) where the work is in progress. The homestead land is yet to be handed over by the State Govt.

**Linking of Dumka Headquarters of
Santhal Parganas with Railway
Line**

5090. SHRI SALAHUDDIN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government propose to link Dumka Headquarters of Santhal Parganas in Bihar with railway line ;

(b) if so, details of the scheme ; and

(c) if not, the time by which such a scheme will be undertaken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

(c) The resources constraint does not permit consideration of the proposal at present.

Expansion and Conversion of M.G. to B.G. Railway Lines in Karnataka State

5091. DR. V. VENKATESH : Will the Minister of TRANSPORT be pleased to state :

(a) how many proposals are pending with the Government to expand the existing railway lines from one point to another and also converting of M.G. lines to B.G. lines in Karnataka State ;

(b) whether Government propose to implement the proposals during the current plan period ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Apart from approved projects appearing in Railway Budget, which are already in progress there are no proposals pending with the Government for approval for construction of New Lines/Gauge Conversions in Karnataka State. However, surveys for a number of new lines are in progress to determine the financial implication of these projects.

(b) and (c) Do not arise.

Channelisation of Entire River Water Resources

5092. SHRI HUSSAIN DALWAI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that an ambitious project had been submitted to the Government of India by some Engineers to channelise the entire river water resources for irrigation of land throughout the country ;

(b) what were the salient features of the said project ;

(c) the estimated cost of the said project ; and

(d) the present position of the project ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) to (d) : No project for channelisation of the entire river water resources of the country has been received. However, the proposals of Ganga-Cauvery link of Dr. K.L. Rao and the Garland Canal of Capt. Dastur for interlinking of rivers and constructing storages were found not feasible.

Liberalisation of Funding Procedure by I.D.B.I.

5093. DR. CHINTA MOHAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Industrial Development Bank of India has liberalised its funding procedures in respect of State Road Transport Corporations ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE (DEPARTMENT OF SURFACE TRANSPORT : (SHRI RAJESH PILOT) : (a) and (b) : Yes, Sir, The problems faced by Automobile Manufacturers particularly truck and light Commercial Vehicles in stepping up their sales, were reviewed by the IDBI and it announced a set of measures under the Bills Rediscounting Scheme and the Refinancing Scheme for transport loans, as effective from 27th Dec., 1985. The liberalised measures are :—

(a) waiving of the requirement of 10% down payment prescribed for State Transport and other Undertakings upto the period ending March 31, 1986.

(b) extension of repayment period for Small Road Transport Operators to maximum of 5 years, as against the current 4 years, in respect of sanctions upto June 30, 1986.